

BEFORE THE NATIONAL GREEN TRIBUNAL

EASTERN ZONE BENCH, KOLKATA

O.A. NO. 138 OF 2023/EZ

IN THE MATTER OF

DINESH PRASAD CHAURASIA & ORS. APPLICANT

VS

STATE OF BIHAR AND ORS RESPONDENTS

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VS

STATE OF BIHAR AND ORS RESPONDENTS

REPORT ON BEHALF OF THE COMMITTEE IN LIGHT OF
ORDER DATED 12.04.2024 PASSED IN O.A. NO. 138 OF
2023/EZ.

I S. Chandrasekar, aged about 47 years, Son of S. Subramani,
residing at No. 03, Aranya Awasth, Shaheed Peer Ali Khan Marg,
Patna, do hereby solemnly affirm and state as follows:-

1. That I am posted as Member Secretary in Bihar State Pollution Control Board and as such I am well aware of the facts and circumstances of the present matter. I am competent and duly authorized to swear the present affidavit.

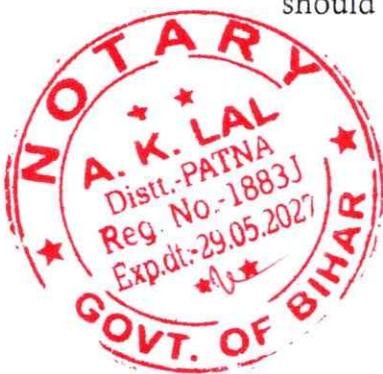
SI No. 1471 Date 27/5/24

S. Chandrasekar who is identified by Advocate... solemnly affirmed and declared contents of this affidavit apart from this nothing else stamp/Court fees etc. 1/5 3 & Sub rule 4 of Rule of N.A. 1986 before me
A.K. Lal
Notary Public
Patna



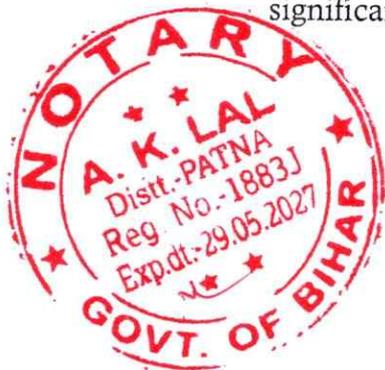
2. That the Hon'ble Tribunal vide its order dated 12.04.2024 directed the Committee constituted by this Tribunal vide order dated 19.04.2022 to re-visit the site in question and file a fresh Inspection Report, particularly with regard to the violations, if any, by the NTPC Ltd. of the Fly Ash Utilization Notification, 2016/2021.

3. That the Hon'ble Tribunal in its order dated 12.04.2024 has also pointed out that the District Agriculture Officer, Muzaffarpur, has reported that due to thick layer of fly ash over leaves, the photosynthesis as well as transpiration capacity of plants might have been adversely affected but the District Agriculture Officer, Muzaffarpur, has not submitted any conclusive scientific or factual report regarding the same. Similarly, with regard to the Assistant Director of Horticulture, Muzaffarpur, it has been mentioned that he has not conclusively reported any damage to the productivity of horticultural crops in the agricultural lands under reference. Also, that the State Pollution Control Board should have sought specific queries from the Assistant Director



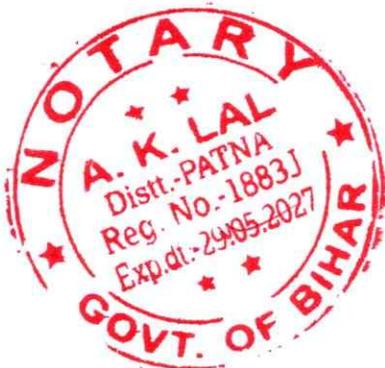
of Horticulture, Muzaffarpur, or the District Agriculture Officer, Muzaffarpur, with 3 regard to the damage.

4. That in this regard it is stated that the State Board vide its letter dated 11.06.2024 and 21.06.2024 requested the Assistant Director of Horticulture, Muzaffarpur and District Agriculture Officer, Muzaffarpur to clarify with respect to the damage caused to the crops in monetary terms, if any damage was caused. On not receiving any reply from the aforesaid officers, the State Board requested the District Magistrate, Muzaffarpur, to direct the concerned officer to submit the required report.
5. That the District Agriculture Officer, Muzaffarpur, has reported vide its letter no. 1793, dated 22.07.2024, that there is no difference in the pH value and micro nutrients availability in the soil samples tested from the village Narsanda, Kanti Block, Muzaffarpur, based on the random sampling conducted at different period. Further it has been reported that there is significant difference in crop production in the areas adjacent to



NTPC Muzaffarpur and another different panchayat area of Kanti block, Muzaffarpur.

6. That from the above report of the District Agriculture Officer, Muzaffarpur, it transpires that there is no damage to the crops in the area and there is no damage to the soil in the said area. Further, the crop production in the area has been the same for past years and as such there is no impact on crop production in the area due to fly ash generated by the unit.
7. That the committee visited the site on 15.05.2024 and the following observations was made by the committee: -
 - a) The unit has installed silos (2*900 tons capacity) for collection of dry ash from stage-II units;
 - b) The ash lifting from ash pond no. 01 has been completely stopped since Sept' 2022, ad us under reclamation. The ash pond no. 02 was being used for wet ash/ash slurry collection. The ash dyke no. 03 is an engineered dyke, and it was under as utilization system;



- c) The ash pond no. 02 is being utilized for the collection of wet ash/ash slurry;
- d) The ash dyke no. 03 is an engineered dyke and it was filled and ash was being lifted from this dyke for disposal;
- e) The unit has installed water sprinkling system on the roads between ash pond no. 02 and ash dyke no. 03. The unit has also installed water sprinkling system along the embankments of ash dyke no. 03;
- f) The unit has submitted current ash utilization status/ash compliance report in compliance with MoEFCC, Govt. of India notification no. 5481 (E), dated 31.12.2021 for the period 2023-24;
- g) There was no discharge from the ponds and ash dyke to nearby agriculture lands;
- h) The unit is using water sprinkling system for suppression of dust to avoid fugitive emission;
- i) The committee did not observe ash on leaves of the plant during inspection;



j) The District Agriculture Officer, Muzaffarpur, has reported that there is no significant comparative difference in the pH value and micro nutrients availability in the soil samples collected from the Narsanda panchayat and other area of kanti block. He has also reported that the crop production has no significant difference in nearby area to MTPS, NTPC Ltd. Muzaffarpur and other areas apart from the NTPC Ltd. Muzaffarpur.

A copy of the report of the committee is annexed and marked as Annexure-1.

8. That the committee has recommended that the unit Muzaffarpur shall ensure that excavation, loading' unloading and storage of ash are done in environmentally sound manner with all precautions to prevent air & water pollution like regular water sprinkling and transportation of ash in covered vehicles and shall submit the status report regularly in the prescribed format as per the MoEF&CC, GoI notification no. 5481 (E), dated-31.12.2021.



9. That I have read the contents of the affidavit and have understood the same and the annexures are true copies of its respective originals.

I Identify the Deponent signature/LTI who has signed in my presence

[Handwritten Signature]
DEPONENT
(S. CHANDRASEKAR)

VERIFICATION

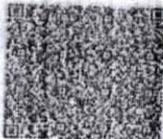
Verified at Patna on 2nd day of August, 2024 that the averments made in the present affidavit are true and correct to the best of my knowledge and information derived from the records of the matter.

[Handwritten Signature]
DEPONENT
(S. CHANDRASEKAR)




 भारत सरकार
 Government of India


 एस. चंद्रशेखर
 S. Chandrasekar
 जन्म तिथि / DOB : 26/06/1977
 पुरुष / Male



4931 2735 4598

आधार - आम आदमी का अधिकार

For CA

[Handwritten Signature]


 भारतीय विचित्र पहचान प्राधिकरण
 Unique Identification Authority of India

पता: आत्मज: एस. सुब्रमनी, 450, तीरुवेलागम, असीरियर नगर, साँ
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 गोबिचेट्टीपालयम, तमिल नाडु,
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ANNEXURE-1

Joint Inspection Report of M/s Muzaffarpur Thermal Power Station, NTPC Ltd., Post:- Kanti Thermal, Dist.:- Muzaffarpur, PIN:- 843130 Inspected by the Joint Committee, constituted in the matter of Hon'ble NGT O.A. No.:- 138/2023/EZ (Earlier O.A. No.:- 181/2022/PB) Dinesh Prasad Chaurasia & Ors. Versus State of Bihar & Ors.

Introduction & Background

1. The Hon'ble NGT has registered a complaint case (O.A. No. 181/2022) based on the letter petition sent by Mr. Dinesh Prasad Chaurasiya and other residents of Village- Narsanda, P.O.-Kanti, Dist.:- Muzaffarpur with the allegation that fly ash is dumped and effluent is discharged by Kanti Bijlee Utpadan Nigam Ltd. (KUBNL), NTPC, Kanti, Muzaffarpur on adjoining agriculture land in village Narsanda causing flooding of farmer's private land and making the same infertile. The aforesaid O.A. Number has been transferred to Eastern Zone and filed under reference O.A. no. 138/2023/EZ (earlier O.A. No. 181/2022/PB).
2. The Hon'ble NGT in the aforesaid matter directed to constitute a Joint Committee for carrying site inspection of Fly ash dykes, established near village:- Narsanda and directed to submit factual report on the status of air, water and soil pollution due to storage of fly ash loading and unloading on vehicles and Action Taken Report to the Hon'ble NGT.

The Joint Committee constituted with the representatives from the Central Pollution Control Board, Regional Office, Kolkata; Ministry of Environment Forest and Climate Change, Govt. of India, Regional Office Ranchi; Bihar State Pollution Control Board; District Magistrate, Muzaffarpur, had carried out Site Inspection on 19.05.2022 and prepared a report to the Hon'ble NGT. The Joint Committee Inspection Report was filed by the Bihar State Pollution Control Board before the Hon'ble NGT along with affidavit on 02.01.2023. The case was subsequently transferred to National Green Tribunal, Eastern Zone Bench, Kolkata.

3. The Hon'ble NGT, Eastern Zone Bench, Kolkata vide its order dated 12.04.2024 in the case no. OA.138/2023/EZ (earlier O.A. 181/2022/PB) had directed that the Joint Committee, constituted by the Hon'ble NGT vide order dated 19.04.2022, that a fresh Inspection Report is to be filed by the Bihar State Pollution Control Board with regard to the compliances status that have been carried out by the NTPC Limited, in their affidavits, particularly with reference to the findings recorded by the Joint Committee in its report filed through the Bihar State Pollution Control Board dated 02.01.2023. The affidavit is to be filed within four weeks.
4. The unit was inspected on 15.05.2024 by the Joint Committee constituted in compliance with the order of the Hon'ble NGT in O.A. No. 181/2022. The following committee members inspected the unit and site under reference: -
- i. Shri Manoj Kumar, Additional Collector (Disaster Management), Muzaffarpur;
 - ii. Shri Arun Kumar, Board Analyst, Bihar State Pollution Control Board, Patna;
 - iii. Shri M. Rajeshwar Prasad, Scientist- "C", Ministry of Environment and Climate Change, Regional Office, Ranchi;
 - iv. Shri Debabrata Das, Scientist- "B", Central Pollution Control Board, Regional Office, Kolkata;
 - v. Shri S.N. Thakur, Regional Office, Bihar State Pollution Control Board, Muzaffarpur;
 - vi. Shri Anjani Kumar Sinha, Asst. Environment Engineer, Bihar State Pollution Control Board, Patna;
 - vii. Shri Tarique Aslam, Asst. Director (Horticulture), Muzaffarpur;
 - viii. Shri Dipak Kumar, Assistant Director (Agriculture), Muzaffarpur;
 - ix. Shri Newton Kumar, Asst. Director Agriculture Engineering, Muzaffarpur;
 - x. Shri Shantanu Kumar, Sub-Divisional Agriculture Officer, Muzaffarpur (East);



- xi. Dr. Awadesh Kumar, Assistant Poultry Officer, Muzaffarpur;
- xii. Ms. Rishika, Circle Officer, Kanti, Muzaffarpur;
- xiii. Shri Tapas Saha, General Manager, Operation & Maintenance, MTPS NTPC Ltd., Kanti, Muzaffarpur.

The attendance sheet is annexed as **Annexure- I**

5. Muzaffarpur Thermal Power Station, NTPC Ltd. (MTPS, NTPC Ltd.) erstwhile Kanti Bijlee Utpadan Nigam Ltd. (KBUNL), Post:- Kanti Thermal, Dist.:- Muzaffarpur is a coal based Thermal Power Plant. Initially, this TPP was established for 2x110 MW power generation from Unit-I & II under Stage-1 programme in 1985-86. The unit has been expanded by establishing 2x195 MW power generation as Unit-III & IV under Stage-2 programme.
6. The old units (I & II) of Stage-1 are non-operational and have been retired from 08.09.2021, as reported by the representatives of MTPS, NTPC Ltd. The new units (III & IV) of Stage-2 are only operational as of now.
7. The Hon'ble NGT vide order dated-19.04.2022 in the aforesaid matter directed to ascertain the factual position in the matter through a joint committee of representative of CPCB; Regional Office, MoEF&CC, GoI, Ranchi; State PCB; and DM, Muzaffarpur.

In compliance of the above, the joint committee inspected the site on 19.05.2022 and based on the observations, factual position an action taken report was submitted before the Hon'ble NGT vide Board's e-mail dated-29.06.2022.

8. In compliance with the further order of the Hon'ble NGT dated-11.07.2022, the unit was further inspected by Bihar State Pollution Control Board on 30.07.2022 and submitted action taken report to Hon'ble NGT on 22.09.2022.
9. The Hon'ble NGT vide order dated-12.04.2024 has mentioned that the District Agriculture Officer, Muzaffarpur has reported that due to thick layer of fly ash over leaves, photosynthesis as well as transpiration capacity of the plants might have been affected but the District Agriculture Officer, Muzaffarpur has

not submitted conclusive scientific or factual report regarding the same. The Assistant Director of Horticulture, Muzaffarpur has not conclusively reported any damage to productivity of horticultural crops in the agriculture land under reference. There was no report with regard to damage caused to the crops and the financial loss incurred.

10. Bihar State Pollution Control Board has requested the Assistant Director of Horticulture, Muzaffarpur and District Agriculture Officer, Muzaffarpur to clarify the damage caused with the cost, if the crops are damaged and productivity of the horticulture crops in the agriculture land under reference vide Board's ref. no.1064, dated-11.06.2024 and further vide Board's ref. no. 1137, dated-21.06.2024. That after observing non-response, the Bihar State Pollution Control Board has requested the District Magistrate, Muzaffarpur to direct the concerned officers of the Agriculture Department and the Horticulture Department to submit the required report vide letter no.- I/145844/2024 dated: 20.07.2024.
11. The District Agriculture Officer, Muzaffarpur has reported vide its letter no. 1793 dated: 22.07.2024 that there is no difference in the pH value and micro nutrients availability in the soil samples tested from the village Narsanda, Kanti Block, Muzaffarpur based on the random sampling conducted on various period of time, as part of the data collection for the statistical department. The District Agriculture Officer, Muzaffarpur has further reported that the above observation were recorded from the impacted and non-impacted area/land from the different agricultural land (including the horticulture crops) in the village- Narsanda in Kanti Block, Muzaffarpur district.
12. The District Agriculture Officer, Muzaffarpur has reported that there is no significant difference in crop productivity data of the area adjacent to MTPC, NTPC Ltd., Kanti, Muzaffarpur and different Panchayat areas of Kanti Block, Muzaffarpur.



13. The related report submitted by the District Agriculture Officer, Muzaffarpur is enclosed as Annexure- II.

14. That, during the inspection the committee observed the following: -

- a) The unit has installed silos (2x900 tone capacity) for collection of dry ash from Stage-II units.
- b) The ash lifting from Ash Pond No.- 1 has been completely stopped since September, 2022 and is under reclamation. The Ash Pond No.- 2 was being used for wet ash/ash slurry collection. The Ash Dyke No.- 3, an engineered dyke, was under ash utilization system.
- c) The Ash Pond No.- 2 is being utilized for the collection of wet ash /ash slurry.
- d) The Ash Dyke No.- 3, which is an engineered dyke is filled and therefore ash is being lifted for disposal.
- e) The unit has installed water sprinkling system on the road existing between pond no. 2 and ash dyke no. 3. The unit has also constructed water sprinkling system along with embankments of ash dyke no.3.
- f) The unit has submitted current ash utilization status/ash compliance report in compliance with MoEF&CC, Govt. of India notification no. 5481 (E), dated-31.12.2021 for the period of 2023-24. The ash generation and its utilization (form Ash Dyke No.- 3) have been reported as here under:-

Particulars	Quantity generated	Quantity utilized	Balance quantity
Current ash generation during April, 2023 to March, 2024	8,50,171 MT		7,21,564 MT
Ash stocked at the beginning of period April, 2023 to March, 2024	8,96,393 MT	10,25,200 MT	
Legacy Ash (Ash Pond No.- 1) under reclamation.	0	0	0
Total	17,46,564 MT	10,25,200 MT	7,21,564 MT

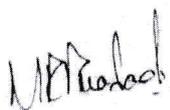
- g) There was no any discharge from the ponds and ash dyke to nearby agriculture land.
- h) The unit was using water sprinkling system for suppression of dust to avoid fugitive emission.
- i) The committee did not observe ash deposition on the leaves of nearby plants during inspection.
- j) The District Agriculture Officer, Muzaffarpur has reported that there is no significant comparative difference in the pH value and micro nutrients availability in the soil samples collected from the Narsanda Panchayat and other area of Kanti Block. He has also reported that the crop production has no significant difference in nearby area to MTPS, NTPC Ltd. Muzaffarpur and other areas apart from the MTPS, NTPC Ltd., Muzaffarpur.

15. Recommendation:

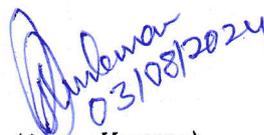
1. MTPS, NTPC Ltd., Muzaffarpur shall ensure that excavation, loading, unloading and storage of ash are done in environmentally sound manner with all precautions to prevent air & water pollution like regular water sprinkling and transportation of ash in covered vehicles and shall submit the status report regularly in the prescribed format as per the MoEF&CC, GoI notification no. 5481 (E), dated-31.12.2021.



(Debabrata Das)
Scientist B,
CPCB, Kolkata



(M.R. Prasad)
Scientist C
MoEF&CC,
Ranchi



(Arun Kumar)
Board
Analyst,
BSPCB, Patna



(Manoj Kumar)
Addl. Collector,
(Disaster
Management),
Muzaffarpur

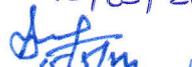
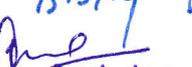
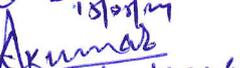
Joint Committee Meeting held on 15.05.2024 at MTPS,
 NTPC Ltd, Kanti, Muzaffarpur under O.A. No. 138/2023/ET.

Name of participants with designation	mobile email. I.D.	Signature
1) Manoj Kumar Additional collector Disaster Management Muzaffarpur	9771564176	 15/5/2024.
2) Anu Kumar Board Analyst Bihar State Pollution Control Board, Patna.	9771023486	 15/5/2024
3) M. Rajeshwar Prasad Scientist 'C' Ministry of Env. Forest & Climate Change, Regional office, Patna.	9777202541. prasad.mh@ gov.in.	M Prasad, 15/5/2024.
4) Debabrata Das, Scientist B, Central Pollution Control Board, RD-Kolkata.	7001046716, debabratadas. cpcb@gov.in	 15/5/2024
5) Anjanil Kumar Sinha Asst - Environmental Engr. B.S.P.C. Board, Patna	9431079069 anjanilkumar.sinha. 600@gskil.com.	 15.05/24
6. S. N. Thakur. Regional officer. BSPC Board Muzaffarpur.	9431348234	 15.5.2024

Name of participants with designation

mobile email I.D

Signature

⑦ Tanique Islam, ADH, Muzaffarpur	9431818941	 15.5.24
⑧ NEWTON KUMAR, ADAE, Muzaffarpur	9304758430	Newton Kumar 15/05/2024
⑨ Shantanu Kumar, SDAD, Muzaffarpur	9431818790	 15/5/24
⑩ Depaul Kumar Dipu (Assistant Director)	9470277736	 15/05/24
⑪ Dr. Awadhesh Kumar (AFO, Muz.)	9262885915	 15/05/2024
⑫ TAPAS SAHA, GIM (JFM, MTPS NTBE, Kanti)	8969211337	
⑬ RISHIKA, CO KANTI	9999186705	 15/5/24

कार्यालय जिला कृषि पदाधिकारी, मुजफ्फरपुर।

Annexure-II

पत्रांक 1793 / क० मुज० दिनांक 22.07.2024/

प्रेषक,

जिला कृषि पदाधिकारी,
मुजफ्फरपुर।

सेवा में,

क्षेत्रीय पदाधिकारी,
बिहार राज्य प्रदूषण नियंत्रण पर्वद,
मुजफ्फरपुर।

विषय:-

माननीय राष्ट्रीय हरित अधिकरण, पूर्व क्षेत्र पीठ, कोलकत्ता में दायर O.A. No. 138/2023/EZ, श्री दिनेश प्रसाद चौरसिया एवं बनाम बिहार सरकार के मामले में दिनांक-12.04.2024 को पारित आदेश के अनुपालन के संबंध में।

प्रसंग:-

महाशय,

सदस्य सचिव, बिहार राज्य प्रदूषण नियंत्रण पर्वद, बिहार, पटना का पत्रांक-1137 दिनांक-21.06.2024

उपर्युक्त विषयक माननीय राष्ट्रीय हरित अधिकरण, पूर्वी क्षेत्र पीठ कोलकत्ता द्वारा O.A. No. 138/2023/EZ, श्री दिनेश प्रसाद चौरसिया एवं बनाम बिहार सरकार में दिनांक-12.04.2024 को पारित आदेश में विनिर्दिष्ट कंडिका 5,6,7 एवं 8 के आलोक में NTPC कांटी, मुजफ्फरपुर द्वारा उत्सर्जित धूल-कण एवं ऐश डाईक में संग्रहित पलाई ऐश उड़ने के कारण फलदायी वृक्षों एवं अन्य मौसमी फसलों पर जमने से हुई क्षति एवं प्रतिकूल प्रभाव पड़ने से संबंधित प्रतिवेदन की मांग के क्रम में समिति द्वारा पूर्व में प्रभावित क्षेत्रों का निरीक्षण कर प्रतिवेदन उपलब्ध कराया गया है। सहायक निदेशक (रसायन), मुजफ्फरपुर द्वारा NTPC कांटी, मुजफ्फरपुर के उत्सर्जित धूल-कण ऐश से प्रभावित एवं अप्रभावित परिक्षेत्रों का मिट्टी नमूना संग्रहण कर विश्लेषणोंपरांत उपलब्ध कराया गया प्रतिवेदन में दर्शाए गये PH मानक स्तर एवं सूक्ष्म पोषक तत्व उपलब्धता में खास भिन्नता नहीं पाया गया है।

राष्ट्रीय हरित अधिकरण, पूर्व क्षेत्र पीठ, कोलकत्ता द्वारा पारित आदेश की कंडिका 5 के आलोक में पलाई ऐश के उड़ने से फसलों पर पड़ने वाले प्रतिकूल प्रभाव के कारण उत्पादन एवं उत्पादकता में ह्रास होने के परिपेक्ष में स्थानीय किसानों खरीफ एवं रबी फसलों के उत्पादन का आकलन कर नरसंडा, धमौली रामनाथ पश्चिमी, कपड़पुरा, मानिकपुर नरोत्तम के कृषकों के परिक्षेत्रों में विभिन्न फसलों के उत्पादन का आकलन जिला सांख्यिकी पदाधिकारी, मुजफ्फरपुर द्वारा कृषि वर्ष 2021-22 खरीफ/ रबी 2022-23 खरीफ/ रबी के फलसों का मानक फसल कटनी प्रयोग, कांटी प्रखंड के विभिन्न पंचायतों के उपज दर आकड़ा (उत्पादकता) के समीक्षोपरांत NTPC कांटी, मुजफ्फरपुर से लगे परिक्षेत्रों एवं प्रखंड कांटी के अन्य पंचायतों के उपज दर आकड़ा में खास भिन्नता नहीं पाया गया है। जिला सांख्यिकी पदाधिकारी, मुजफ्फरपुर एवं किसानों के परिक्षेत्र पर फसलों के उत्पादन की वर्षवार विवरणी निम्न प्रकार है:-

खरीफ/रबी वर्ष-2021-22

क्र०	किसान का नाम	पिता/ पति का नाम	ग्राम /पंचायत का नाम	फसल	उत्पादकता (किंच० / हे०)	सांख्यिकी विभाग का फसल जाँच कटनी रिपोर्ट (प्रखंड-कांटी) हे० में
1	2	3	4	5	6	7
1	गुबरा खातुन	मो० आलम	धमौली पश्चिमी	धान	22	26.00
2	राधेश्याम साह	जगदीश साह	मानिकपुर नरोत्तम	धान	25	25.46
3	उर्मिला देवी	विन्दयाल चौधरी	नरसंडा /धमनौली रामनाथ पूर्वी	मुंग	9	-
4	अनिल कुमार सिंह	राधेश्याम सिंह	कपड़पुरा /धमौली रामनाथ पूर्वी	आम	6	-
5	रणधीर कुमार	अवधेश प्रसाद सिंह	कपड़पुरा /धमौली रामनाथ पूर्वी	लिची	7	-

खरीफ/रबी वर्ष-2022-23

1	देवराज प्रसाद	कृष्णदेव प्रसाद	नरसंडा /धमनौली रामनाथ पश्चिमी	धान	25	32.89
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	अलख निरंजन चौधरी	केदार चौधरी	नरसंझा / धमनीली रामनाथ पूर्वी	गेहूँ	29	21.28
3	जयनंदन चौरसिया	बलराम चौरसिया	नरसंझा / धमनीली रामनाथ पूर्वी	मूँग	10	--
4	चंदन कुमार	रामरेखा सिंह	कपरपुरा / धमनीली रामनाथ पूर्वी	आम	5	--

खरीफ / रबी वर्ष-2023-24

1	अरुण कुमार मिश्रा	बिन्देश्वर मिश्रा		धान	24	--
2	सत्यनारायण चौरसिया	बलिराम चौरसिया		धान	24	--

खरीफ / रबी वर्ष-2021-22

1	श्याम सुंदर चौधरी	उमारांकर प्रसाद	धमनीली	गेहूँ	28	29.02
2	वशी अहमद अंसारी	अब्दुल सकुर	मानिकपुर नरोतम	गेहूँ	30	23.88

खरीफ / रबी वर्ष-2022-23

1	अलख निरंजन चौधरी	केदार चौधरी	धमनीली रामनाथ परिचमी	गेहूँ	29	21.28
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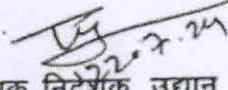
खरीफ / रबी वर्ष-2023-24

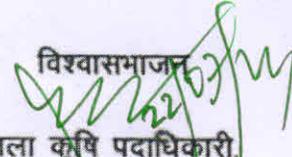
1	कंचन देवी	लाल बाबु चौरसिया		गेहूँ	27	फाइनल डाटा अभी लंबित है।
2	कुमार हरिभूषण	हरिशंकर शर्मा		गेहूँ	28	

NTPC कांटी, मुजफ्फरपुर के ऐश डाईक में संग्रहित पलाई ऐश के उड़ने से विभिन्न फसलों पर पड़नेवाले प्रतिकूल प्रभाव के संदर्भ में निर्णयात्मक वैज्ञानिक जाँच हेतु विशेष रूप से कृषि वैज्ञानिकों का जाँच दल गठन कर संदर्भित मामले की जाँच कराना अपेक्षित होता है।

राष्ट्रीय हरित अधिकरण, पूर्व क्षेत्र पीठ, कोलकता द्वारा पारित आदेश की कंडिका 8 के आलोक में बिहार राज्य प्रदूषण नियंत्रण पर्यद द्वारा NTPC कांटी, मुजफ्फरपुर प्रबंधन को पलाई ऐश डाईक में संग्रहित पलाई ऐश को समूचित निष्पादन हेतु निदेशित करने की आवश्यकता है। सुलभ प्रसंग के क्रम में जिला सांख्यिकी पदाधिकारी, मुजफ्फरपुर द्वारा उपलब्ध कराया गया फसल जाँच कटनी से प्राप्त फसल उपज दर आकड़ा से संबंधित प्रतिवेदन इस पत्र के साथ संलग्न कर उपलब्ध करायी जा रही है।

अनु०-यथोक्त।

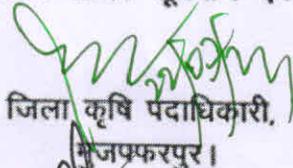

सहायक निदेशक, उद्यान,
मुजफ्फरपुर।

विश्वासभाजन

जिला कृषि पदाधिकारी,
मुजफ्फरपुर।

ज्ञापांक 1793 / कृ० मुज०.

दिनांक 22-07-2024 /

प्रतिलिपि:-सदस्य सचिव, बिहार राज्य प्रदूषण नियंत्रण पर्यद, बिहार, पटना की सेवा में सादर सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।


जिला कृषि पदाधिकारी,
मुजफ्फरपुर।

TRANSLATED COPY

OFFICE OF DISTRICT AGRICULTURE OFFICER, MUZAFFARPUR

Letter No. 1793/Ku/Muz

Dated 22.07.2024

From,

District Agriculture Officer,
Muzaffarpur.

To

The Regional Officer,
Bihar State Pollution Control Board,
Muzaffarpur.Subject: Compliance of order dated 12.04.2024 passed in O.A. No. 138 of 2024/EZ,
Dinesh Prasad Chaurasia vs State of Bihar and others.

Sir,

In connection with order dated 12.04.2024 passed in O.A. No. 138/2023/EZ, Sri Dinesh Prasad Chaurasia vs State of Bihar and directions contained in para 5, 6, 7 & 8 with respect to emission of fly ash from ash dyke and its effect on fruit bearing trees the committee has earlier carried inspection of the affected areas and has submitted a report before the Hon'ble Tribunal. The Assistant Director (Chemistry), Muzaffarpur, has carried sampling of soil from the areas affected by fly ash emitted from NTPC, Muzaffarpur, and after analysis of the said soil samples have reported that the pH level and micronutrients have not been affected.

In compliance with directions contained in para 5 of the order dated 12.04.2024 and adverse effect on the crop production due to emission of fly ash, the crop production of the kharif and rabi of the area near NTPC id produced below:-

Kharif/Rabi Year 2021-22

			दूरभाष सं०-9431618743 E-mail:- dao-muz-bih@nic.in			
	अलख निरंजन चौधरी	केदार चौधरी	नरसंडा / धमनीली रामनाथ पूर्वी	गेहूँ	29	21.28
3	जयनंदन चौधरिया	बलराम चौधरिया	नरसंडा / धमनीली रामनाथ पूर्वी	मूंग	10	-
4	चंदन कुमार	रामरेखा सिंह	कपरपुरा / धमनीली रामनाथ पूर्वी	आम	5	-
खरीफ / रबी वर्ष-2023-24						
1	अरुण कुमार मिश्रा	बिन्देश्वर मिश्रा		धान	24	-
2	सत्यनारायण चौधरिया	बलिराम चौधरिया		धान	24	-
खरीफ / रबी वर्ष-2021-22						
1	श्याम सुंदर चौधरी	उमाशंकर प्रसाद	धमनीली	गेहूँ	28	29.02
2	वशी अहमद अंसारी	अब्दुल सकुर	मानिकपुर नरोतम	गेहूँ	30	23.88
खरीफ / रबी वर्ष-2022-23						
1	अलख निरंजन चौधरी	केदार चौधरी	धमनीली रामनाथ पश्चिमी	गेहूँ	29	21.28
खरीफ / रबी वर्ष-2023-24						
1	कंचन देवी	लाल बाबु चौधरिया		गेहूँ	27	फाइनल डाटा अभी लंबित है।
2	कुमार हरिभूषण	हरिशंकर शर्मा		गेहूँ	28	

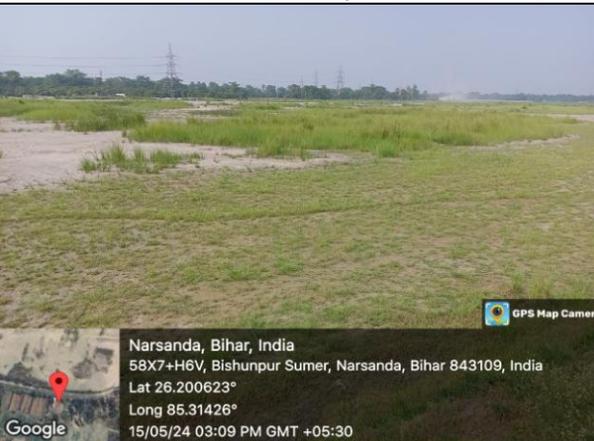
खरीफ / रबी वर्ष-2021-22						
क्र०	किसान का नाम	पिता / पति का नाम	ग्राम / पंचायत का नाम	फसल	उत्पादकता (कि० / हे०)	सांख्यिकी विभाग का फसल जी० कटनी रिपोर्ट (प्रखंड-कांटी) हे० में
1	2	3	4	5	6	7
1	गुबरा खातुन	मो० आलम	धमनीली पश्चिमी	धान	22	26.00
2	राधेश्याम साह	जगदीश साह	मानिकपुर नरोतम	धान	25	25.46
3	उर्मिला देवी	विन्दयाल चौधरी	नरसंडा / धमनीली रामनाथ पूर्वी	मुंग	9	-
4	अनिल कुमार सिंह	राधेश्याम सिंह	कपरपुरा / धमनीली रामनाथ पूर्वी	आम	6	-
5	रणधीर कुमार	अवधेश प्रसाद सिंह	कपरपुरा / धमनीली रामनाथ पूर्वी	लिची	7	-
खरीफ / रबी वर्ष-2022-23						
1	देवराज प्रसाद	कृष्णदेव प्रसाद	नरसंडा / धमनीली रामनाथ पश्चिमी	धान	25	32.89

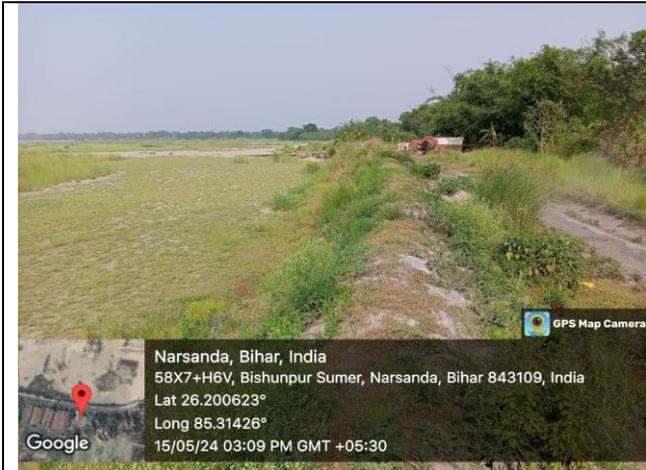
A team of agriculture scientist shall be constituted for carrying scientific inspection of the adverse effect caused due to fly ash emission from the NTPC Kanti, on crops and trees.

The Bihar State Pollution Control Board shall direct the NTPC for proper disposal of fly ash generated from ash dyke in light of directions contained in para 8 of the order dated 12.04.2024. The crop production report made available is annexed with this letter.

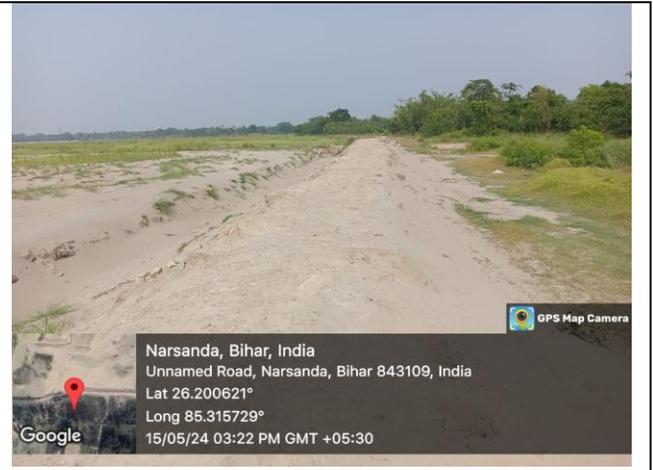
Your faithfully
District Agriculture Officer
Muzaffarpur.

Photograph of the MTPS, NTPC Ltd., Kanti Thermal, Muzaffarpur

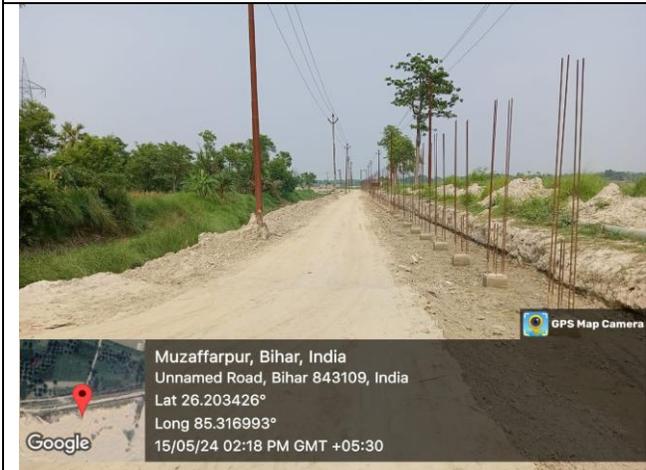
Photographs near Narsanda Village and around Lagoon- 1	
 <p>Narsanda, Bihar, India 58X7+H6V, Bishunpur Sumer, Narsanda, Bihar 843109, India Lat 26.199953° Long 85.314708° 15/05/24 03:19 PM GMT +05:30</p>	 <p>Narsanda, Bihar, India 58X7+H6V, Bishunpur Sumer, Narsanda, Bihar 843109, India Lat 26.200525° Long 85.315124° 15/05/24 03:20 PM GMT +05:30</p>
Village- Narsanda, Kanti, Muzaffarpur (No dust particles on the leaves)	Village- Narsanda, Kanti, Muzaffarpur (No dust particles on the leaves)
 <p>Narsanda, Bihar, India 58X7+H6V, Bishunpur Sumer, Narsanda, Bihar 843109, India Lat 26.200586° Long 85.315489° 15/05/24 03:21 PM GMT +05:30</p>	 <p>Narsanda, Bihar, India 58X7+H6V, Bishunpur Sumer, Narsanda, Bihar 843109, India Lat 26.200576° Long 85.315258° 15/05/24 03:21 PM GMT +05:30</p>
Village- Narsanda, Kanti, Muzaffarpur (No dust particles on the leaves)	Village- Narsanda, Kanti, Muzaffarpur (curtain used by locals)
 <p>Narsanda, Bihar, India 58X7+H6V, Bishunpur Sumer, Narsanda, Bihar 843109, India Lat 26.200596° Long 85.314066° 15/05/24 03:11 PM GMT +05:30</p>	 <p>Narsanda, Bihar, India 58X7+H6V, Bishunpur Sumer, Narsanda, Bihar 843109, India Lat 26.200623° Long 85.31426° 15/05/24 03:09 PM GMT +05:30</p>
Village- Narsanda, Kanti, Muzaffarpur (No dust particles on the leaves)	Lagoon :- 1 (under reclamation) (Grasses and Shrubs growing over fly ash)



Lagoon :- 1 (under reclamation)
(Grasses and Shrubs growing over fly ash)



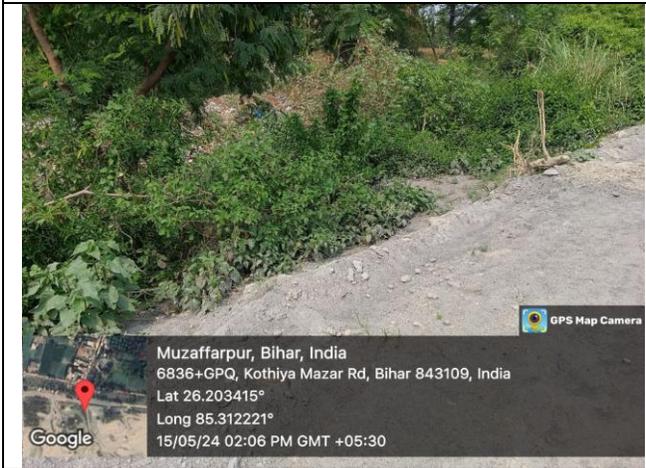
Lagoon :- 1 (under reclamation)
(Bund repaired)



Lagoon :- 1 (under reclamation)
(Boundary Wall construction in progress)



Lagoon :- 1 (under reclamation)
(Boundary Wall construction in progress)



Lagoon :- 1 (under reclamation)
(Opposite to Narsanda village)
dust not observed over leaves)



Lagoon :- 1 (under reclamation)
(Opposite to Narsanda village)
dust not observed over leaves)



Lagoon :- 1 (under reclamation)
(Boundary Wall construction in progress)



Lagoon :- 1 (under reclamation)
(Area opposite side of village Narsanda)
(dust not observed over leaves)



Lagoon :- 1 (under reclamation)
(Area opposite side of village Narsanda)
(dust not observed over leaves)



Lagoon :- 2 (Under charging) Wet Slurry discharging



Narsanda, Bihar, India
 6826+95V, Kothiya Mazar Rd, Bishunpur Sumer, Narsanda, Bihar 843109, India
 Lat 26.2019°
 Long 85.310527°
 15/05/24 01:56 PM GMT +05:30



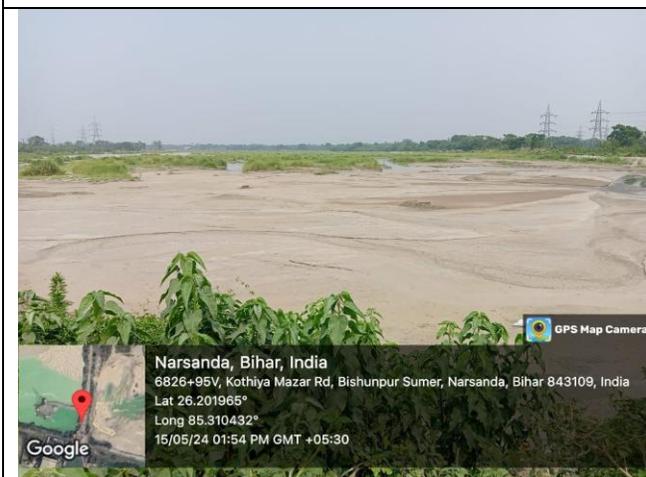
Bishunpura, Bihar, India
 58X6+G4W, Bishunpur Sumer, Bishunpura, Narsanda, Bihar 841407, India
 Lat 26.198735°
 Long 85.309906°
 15/05/24 01:53 PM GMT +05:30



Narsanda, Bihar, India
 6826+95V, Kothiya Mazar Rd, Bishunpur Sumer, Narsanda, Bihar 843109, India
 Lat 26.2019°
 Long 85.310527°
 15/05/24 01:54 PM GMT +05:30



Bishunpura, Bihar, India
 58X6+G4W, Bishunpur Sumer, Bishunpura, Narsanda, Bihar 841407, India
 Lat 26.198735°
 Long 85.309906°
 15/05/24 01:53 PM GMT +05:30



Narsanda, Bihar, India
 6826+95V, Kothiya Mazar Rd, Bishunpur Sumer, Narsanda, Bihar 843109, India
 Lat 26.201965°
 Long 85.310432°
 15/05/24 01:54 PM GMT +05:30



Muzaffarpur, Bihar, India
 Kothiya Mazar Rd, Bihar 843109, India
 Lat 26.206459°
 Long 85.302123°
 15/05/24 02:59 PM GMT +05:30

Lagoon No.- 3 Lifting of Fly Ash



Water Sprinkling System

Water Sprinkling System



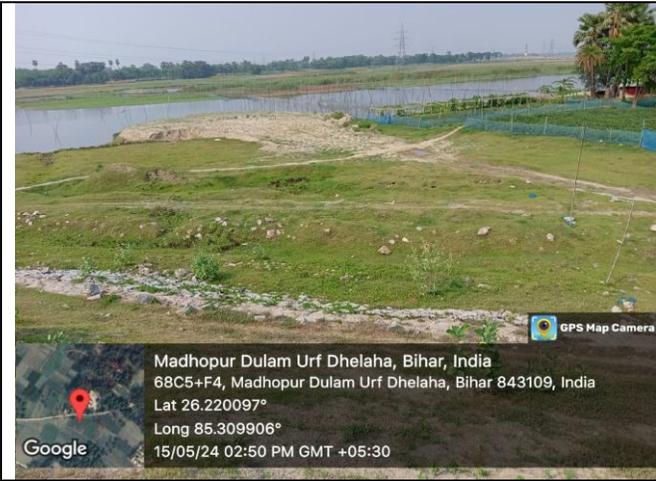
Water Level is maintain over fly ash, to prevent resuspension of dust during windy day

Curtain toward the village



Crutain around Lagoon- 3

Village near Lagoon- 3



Village near Lagoon- 3